

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 09-FEBRUARY-2026 (MONDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE=> RON-RRQO-ANT TIME=> AFTER COMPLETION OF PATNA BENCH

SrI	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 113/GTY/2023	2018-19	[D] RAMSWARUP BAJAJ	
2	ITA 63/GTY/2025	2020-21	[D] DIPANKAR DEB	
3	ITA 284/GTY/2025	2016-17	[D] DS SYSTEMS PRIVATE LIMITED	
4	ITA 285/GTY/2025	2017-18	[A] ALI AKBAR KHAN	
5	ITA 286/GTY/2025	2012-13	[A] MAHASHAKTI CEMENTS	
6	ITA 288/GTY/2025	2017-18	[A] AHAMMAD ALI	
7	ITA 289/GTY/2025	2017-18	[A] AHAMMAD ALI	
8	ITA 291/GTY/2025	2017-18	[A] NELLIE AHMED	
9	ITA 292/GTY/2025	2018-19	[A] PRATAP BANERJEE	
10	ITA 294/GTY/2025	2018-19	[A] ARUNACHAL PRADESH POLICE WELFARE SOCIETY	
11	ITA 295/GTY/2025	2018-19	[A] ARUNACHAL PRADESH POLICE WELFARE SOCIETY	
12	ITA 296/GTY/2025	2019-20	[A] BAHARUL ISLAM KHAN	


Assistant Registrar
04-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 10-FEBRUARY-2026 (TUESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE=> RON-RRQO-ANT TIME=> AFTER COMPLETION OF PATNA BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8/GTY/2025	2014-15	[D] ADITI SANCHAR SUVIDHA PRIVATE LIMITED	
2	ITA 140/GTY/2025	2018-19	[A] UPENDRA SHA	
3	ITA 180/GTY/2025	2021-22	[D] GAJANAN COMMERCIAL	
4	ITA 182/GTY/2025	2021-22	[D] ANIL KUMAR JAIN	
5	ITA 238/GTY/2025	2019-20	[D] PURVOTTAR AGRO PRIVATE LIMITED	
6	ITA 250/GTY/2025	2015-16	[D] MAHAVIR FINANCE PVT LTD	
7	ITA 262/GTY/2025	2015-16	[A] KADUM APANG	
8	ITA 278/GTY/2025	2015-16	[A] LATE SMT. PHOOLI DEVI BOTHRA THROUGH HER LEGAL HEIR SHRI. SUBH KARAN BOTHRA	
9	ITA 280/GTY/2025	2023-24	[A] PLASCOM INDUSTRIES LLP	
10	ITA 282/GTY/2025	2025-2026	[A] DEEPAK NABAM LIVING HOME	
11	ITA 283/GTY/2025	2025-2026	[A] DEEPAK NABAM LIVING HOME	


Assistant Registrar
04-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF DB BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE=> RON-RRQO-ANT TIME=> AFTER COMPLETION OF PATNA BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 123/GTY/2023	2018-19	[D] BSPL (INDIA) PRIVATE LIMITED	
2	ITA 143/GTY/2023	2018-19	[D] DURA ROOF PRIVATE LIMITED	
3	ITA 145/GTY/2023	2019-20	[D] BSPL (INDIA) PRIVATE LIMITED	
4	ITA 267/GTY/2025	2015-16	[D] ARIHANT INTERNATIONAL LIMITED	
5	ITA 325/GTY/2025	2019-2020	[A] PAWAN COMMUNICATIONS PRIVATE LIMITED	
6	ITA 326/GTY/2025	2020-2021	[A] PAWAN COMMUNICATIONS PRIVATE LIMITED	
7	ITA 327/GTY/2025	2020-2021	[A] PAWAN COMMUNICATIONS PRIVATE LIMITED	
8	ITA 328/GTY/2025	2022-2023	[A] PAWAN COMMUNICATIONS PRIVATE LIMITED	
9	ITA 329/GTY/2025	2013-14	[A] MOHAMMED HELALUDDIN AHMED	
10	ITA 330/GTY/2025	2013-14	[A] MOHAMMED HELALUDDIN AHMED	


Assistant Registrar
04-Feb-2026

INCOME TAX APPELLATE TRIBUNAL, GUWAHATI

CAUSE LIST OF SMC BENCH FOR 11-FEBRUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE GEORGE MATHAN, JUDICIAL MEMBER
AND HON'BLE LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

IN VIRTUAL HEARING

GOOGLE MEETING CODE=> RON-RRQO-ANT TIME=> AFTER COMPLETION OF PATNA BENCH

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 251/GTY/2025	2019-20	[A] NAVEEN JAIN	


Assistant Registrar
04-Feb-2026

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 09/02/2026 TO 12/02/2026
 [13/02/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"Cuttack" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	(A)	Court Room No.1 <i>SMG</i>	
"B" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	}	Court Room No.2	
"Patna" (SMC & Division) Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "Cuttack" Bench)		(B)	Court Room No.2 <i>room</i>
"Guwahati" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Laxmi Prasad Sahu, Accountant Member (Hybrid Court Hearing after completion of "Patna" Bench)			Court Room No.2
"Ranchi" Bench (Hybrid)	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)			Court Room No.2
"A" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	}	Court Room No.3 <i>XRC</i>	
"C" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "A" Bench)		(C)	Court Room No.3
"SMC" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "B" Bench)	}	Court Room No.4 <i>WUY</i>	
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "SMC" Bench)			Court Room No.4

Manish Bhoi
 [Manish Bhoi]
 Assistant Registrar
 04/02/2026